

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00014/2020**

Jabalpur, this Tuesday, the 22<sup>nd</sup> day of September, 2020

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Smt. Indira Bai  
 W/o late Ramprasad  
 Aged about years  
 Occupation Housewife  
 R/o Hathital Colony Tehsil  
 and District Jabalpur (MP)

**-Applicant**

(By Advocate –**NONE**)

**V e r s u s**

1. Union of India,  
 through its Secretary  
 Ministry of Railway  
 Rail Bhawan, New Delhi 110001

2. The General Manager  
 South East Central Railway  
 Bilaspur 495004

3. The Senior Divisional Finance Manager,  
 South East Central Railway  
 Nagpur (M.H.)

**- Respondents**

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

None for the applicant.

2. Applicant has moved an M.A. No.200/510/2020 for withdrawal of Original Application due to the reason that applicant wants to file a fresh civil suit in this matter in an appropriate court of law.
3. Learned counsel for the respondents submits that he has no objection to it.
4. Accordingly M.A. is allowed.
5. In view of the order passed in M.A. No.200/510/2020 this Original Application is dismissed as withdrawn with liberty to approach the appropriate court for his grievance.



**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

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